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WP-38074-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 19th OF NOVEMBER, 2025

WRIT PETITION No. 38074 of 2025

SOURABH JAIN

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Saurabh Singh - Advocate for petitioner.

Shri Anubhav Jain - Government Advocate for respondents/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner seeks leave to withdraw the petition reserving the right of petitioner to approach the concerned Public Land Protection Cell.

In view of the above, the petition is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

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